

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 321 of 2013

Dated: **23rd February, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Transmission Corporation of Andhra Pradesh & Ors. Appellant (s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. K.V. Balakrishnan
Mr. K.V. Mohan for R-1

Mr. Matrugupta Mishra, Mr. Hemant Singh
Mr. Tabrez Malwat for R-2

ORDER

Mr. Anand K. Ganesan, learned counsel appearing for the Appellant has extensively argued in Appeal No. 321 of 2013 and has concluded his arguments in the matter. He has filed his written submissions in the matter today after serving copy on the other side.

Post the matter for the arguments of the Respondents as well as rejoinder submissions of the Appellant on **14th March, 2016**.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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